NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

(2)

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRICH, MOHD SHARLEF TARION, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

UNDER SECTION

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
,	l'amrl for Lesfondents Nos	168 C. JAYARHMAN	J. Jam.
2,	Am. Sridham	Coursel for Pelitina	Ambon

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner filed rejoinder to the counter filed by R2, R3, R4 & R7, copy of which is given to the other side. Pleadings are complete. The matter is posted for final hearing. Put up on 06.11.2017 at 10.30 A.M.

Ch. Mohd Sharief Tariq Member (Judicial)

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